

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3049/2006

(From the judgement and order dated 15/09/2005 in CRLA No. 141/2001 of The HIGH COURT OF
UTTARANCHAL AT NAINITAL)

BABA JODHPURI @ JYOTI SWARUP ANAND

Petitioner(s)

VERSUS

STATE OF UTTARANCHAL

Respondent(s)

(With appln. for bail and office report) (For final disposal)

Date: 15/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s) Mr. Mahendra Anand, Sr.Adv.
Mr. Mukesh K. Giri,Adv.

For Respondent(s) Mr. Jatinder Kumar Bhatia,Adv.

UPON hearing counsel the Court made the following
ORDER

Adjourned for two weeks.

[Usha Bhardwaj]
Court Master

[Vinod Kulvi]
Court Master